

64-2624/90

7.10.91.

Present: Shri K.N.R. Pillai, counsel for the applicant.
Shri M.L. Garg, counsel for the respondents.

Learned counsel of the respondents states that the service of the applicant has been regularised and he has no further grievances. The learned counsel of the applicant states that his name has ~~been~~ figured in the list of persons who have been regularised. The application has become infructuous. The learned counsel of the respondents also states that after he has been regularised, the applicant has resigned from the service. The learned counsel of the applicant states that he has no instruction on this aspect. The application is disposed of accordingly.

B.N. DHOONIYAL
(B.N. DHOONIYAL)
Member (A)

P.K. KARTHA
(P.K. KARTHA)
Vice-Chairman (J)